[Translation]

Verification of Membership of Trade Unions

6491. SHRI SANTOSH KUMAR GANGWAR: PROF. K.V. THOMAS:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government have issued directives to verify the memberships of the **Trade Unions:**
- (b) when the work in this regard is likely to be completed; and
- (c) the details of membership of such trade unions?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Formal orders pertaining to the general verification of the strength of Central Trade Union Organisations have not be passed yet.

(b) and (c). Do not arise.

[English]

Malaprabha Project of Karnataka

SHRI V. KRISHNA RAO: 6492. SHRI C.P. MUDALAGIRI-YAPPA: SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR:

Will the Minister of URBAN DEVELOP-MENT be pleased to state:

(a) whether Government of Karnataka is seeking the help of Housing and Urban Development Corporation (HUDCO) for completing the second stage of Malaprabha project;

- (b) whether any central assistance is also being sought by Karnataka Government for the project; and
 - (c) if so, the details thereof?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

[Translation]

Officers on Deputation to DDA

6493. SHRI SHEO SHARAN VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of employees and Officers on deputation to Delhi Development Authority;
- (b) the number of such employees and officers who are continuing even after expiry of their deputation terms;
- (c) the time by which Government propose to revert them to their parent offices; and
- (d) if no action is proposed to be taken, the reasons therefor?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a)

> Officers -120

68 **Employees**

(b) to (d). Delhi Development Authority

has reported that no officers of Group 'A' & 'B' have crossed the maximum limit of deputation of 5 years. However, 19 employees of Group 'C' have been retained for more than 5 years in public interest on specialised posts as needed by the Delhi Development Authority.

Written Answers

Central Assistance for Irrigation Projects in Uttar Pradesh

6494. SHRI SHEO SHARAN VERMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount allocated by Union

Government for various irrigation projects in Uttar Pradesh during 1989-90, project-wise;

- (b) the names of such projects in Uttar Pradesh for which the amount is likely to be allocated during 1990-91; and
- (c) the amount likely to be allocated for each project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The revised outlay for various irrigation projects in Uttar Pradesh for 1989-90 is as under:

(Rs. in crores)

(a)	Major and Medium Irrigation	253.05
(b)	Minor Irrigation	140.33
(c)	CAD Programme	10.94
(d)	Flood Control	17.25

(b) and (c). Outlays for 1990-91 have not been finalised.

[English]

C.W.C. Godowns in West Bengal

6495. SHRI MANORANJAN BHAKTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether the Central Warehousing Corporation had proposed to construct Regional Office Godowns at the plots of land at RIC, Benhooghly, Behala, CPT land, Calcutta, W.B. Government land at Lake Depot and Nabra/Barasat:
 - (b) if so, whether the construction work

had been completed; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) to (c). Construction of own godowns by the Central Warehousing Corporation is a continuous process and the Corporation is regularly adding its own constructed capacity all over the country including the Calcutta Region. The decision to construct own godowns at any centre depends on a number of factors, such as long term business potential, viability of the project, cost benefit analysis of hiring vis-a-vis own construction, etc. The position in regard to the specific centres mentioned in part (a) of the Question is indicated below;